

27.2.1993 for refund of customs duty paid on capital goods, as also a 3% concession in the interest rates on term loans.

- (iv) The rail freight was reduced on phosphatic fertilizers and their raw materials by about Rs. 150/- per 1000 Kms. w.e.f. 5-9.1992.
- (v) To enable the domestic phosphatic fertilizer manufacturers to compete with cheaper imported DAP, special concession of Rs. 1000/- per tonne of indigenous DAP and proportionate concession on indigenous complex fertilizers, including SSP, is being given.
- (vi) A scheme of import substitution incentive has been implemented to encourage use of indigenous iron pyrites in the manufacture of phosphatic fertilizers.

In addition, the retention price-cum-subsidy scheme is continuing in the case of urea, which is the main nitrogenous fertilizer.

[English]

Fruits and Vegetables Industries

6608. DR. K.D. JESWANI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the installed capacity of fruit and vegetable processing industries in each State has increased considerably in the recent past; and
- (b) if so, the details thereof State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) and (b). installed capacity of the fruit and vegetable processing industries has increased in all the States, in comparison to the previous year, except in Haryana and Pondicherry.

Observer for Deep Sea Fishing

6609. SHRI HARILAL NANJI PATEL : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

- (a) whether the Government had posted an observer in Gujarat and Visakhapatnam during Fishing Session of 1994-95 to monitor the problems of the deep sea fishing sector;
- (b) if so, the details thereof; and
- (c) the steps taken or proposed to be taken to revive the sick units?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) No, Sir.

(b) Does not arise.

(c) A Technical Committee on the deep sea fishing industry in India has submitted its report for revival of

deep sea fishing units and inter-ministerial action has been initiated for implementation of the recommendations of the Committee.

Bridge at Honnavar

6610. SHRIMATI CHANDRA PRABHA URS : Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) whether the Union Government have cleared the rehabilitation of the bridge at Honnavar in Karnataka;
- (b) if so, whether the tender for the work has been approved;
- (c) the estimated cost of the project; and
- (d) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). Yes, Sir.

(c) The cost of the project based on tender rates has been approved for Rs. 675 lakh.

(d) The project is targetted to be completed by August '96.

Housing Scheme for Weaker Sections

6611. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) whether Government have launched a new housing scheme for providing houses to people below the poverty line and those belonging to the weaker sections;
- (b) if so, the details thereof; and
- (c) the amount earmarked for each State for implementation of the above scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b). No new urban housing scheme has been launched by Union Government for people belonging to EWS. However, as a part of Rural Poverty Alleviation Programme, Government of India has launched a Rural Housing Scheme during 1993-94 for the people below poverty line and persons belonging to the weaker sections of the society.

Under this scheme, funds are provided to State in proportion not exceeding 50% of the allocation made by them for the Rural Housing Schemes including institutional finance for weaker sections and families below the poverty line over and above the level of expenditure on such schemes achieved by them in 1992-93.

(c) During 1995-96, a provision of Rs. 45.00 crores has been made as Central assistance for this scheme, being implemented by the States. State-wise allocation of the outlay has not been done so far.